GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1397

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

SECURITY TO FOOD PARK

1397. SHRI P. NAGARAJAN: SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Central Industrial Security Force (CISF) is providing security personnel to guard private companies including Yoga Guru Ramdev's food park in Haridwar;

(b) if so, the details thereof;

(c) the total number of private companies being guarded by CISF including Food Park in Haridwar as on date;

(d) whether any agreement is being signed by these private companies with CISF for payment for the security; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): CISF security cover has been provided to eight (08) private

establishments including Patanjali Food & Herbal Park Pvt. Ltd. Haridwar.

Details are given below:-

SI. No.	
1.	Infosys Technologies Bangalore (Karnataka)
2.	Electronics City Bangalore (Karnataka)

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3.	Infosys Technologies Mysore (Karnataka)		
4.	Reliance Refinery & Petrochemical, Jamnagar (Gujarat)		
5.	Infosys Technologies Ltd., Pune (Maharastra)		
6.	Coastal Gujarat Power Ltd. (CGPL), Tunda, Mundra (Gujarat)		
7.	Tata Steel Limited, Kalinganagar, Jajpur (Odisha)		
8.	Patanjali Food & Herbal Park Pvt. Ltd. Haridwar (Uttarakhand)		

(d): Yes Madam.

(e):	(i)	All expenditure towards deployment of CISF are borne by
		the client organization.

 (ii) To ensure re-imbursement of the cost of deployment and other infrastructure facilities to CISF contingent, a Memorandum of Understanding (MoU) is signed between CISF and the concerned organization.

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